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IN THE HIGH COURT OF DELHI AT NEW DELHI

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W.P.(CRL) 1186/2020, CRL.M.A. 10462/2020

MAHUA MOITRA

.....Petitioner

Through: Mr. Aditya S.Pujari, Mr. Shaurya
Mittal and Mr. Zeeshan Thomas,
Advocate

versus

STATE OF NCT OF DELHI & ANR.

.....Respondents

Through: Ms. Nandita Rao, ASC (Crl.) for
State.

Mr. Vijay Agarwal, Mr. Rachit
Bansal and Mr. Kshitiz Garg,
Advocates for respondent No.2.

CORAM:

HON'BLE MR. JUSTICE ANOOP KUMAR MENDIRATTA

ORDER

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10.07.2024

Mr. Aditya S. Pujari, Advocate for petitioner requests for an
adjournment, since senior counsel is unavailable.

List on 13.08.2024.

Interim order(s), if any, to continue.

ANOOP KUMAR MENDIRATTA, J

JULY 10, 2024/v